

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR) : (a) to (e) There are 4222 cold storages in the country including the State of Uttarakhand, which have been established after 1980.

As informed by the Government of Uttarakhand the cold storage constructed in Champawat district has been given on lease to Vivekananda Parvatiya Krishi Anusandhan Sansthan, Almora under the aegis of Indian Council of Agricultural Research for research purposes.

Department of Agriculture and Cooperation is implementing schemes namely National Horticulture Mission and Horticulture Mission for North East and Himalayan States for overall development of horticulture sector including establishment of cold storages in the country. Under these schemes, assistance is provided for construction, expansion and modernization of cold storages. In addition, National Horticulture Board provides assistance for establishment and modernization of cold storages.

Assistance to Gaushalas

3440. SHRI JAGAT PRAKASH NADDA : Will the Minister of AGRICULTURE be pleased to state :

- (a) whether Central Government has prepared any scheme to give assistance to Gaushalas;
- (b) if so, the details thereof;
- (e) the details of the Gaushalas in the country; State-wise;
- (d) the details of funds provided to the States during the last three years, Statewise;
- (e) whether any Board has been constituted in Jammu and Kashmir at State level for assistance to Gaushala; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. CHARAN DAS MAHANT) : (a) and (b) There is no scheme in the Deptt. of Animal Husbandry, Dairying and Fisheries to provide assistance to Gaushalas. However,

Ministry of Environment and Forest provides financial assistance through Animal Welfare Board of India (AWBI) to Animal Welfare Organisations (AWOs) recognized by AWBI under the scheme for the provision of construction of shelter houses for the welfare of animals. The board is also providing financial assistance under the scheme for provision of Ambulance Services for the animals in distress in which Gaushalas are also beneficiaries. The regular grant under AWBI plan schemes provides financial assistance to AWOs including Gaushalas for maintenance of animals and animal shelter.

(c) State-wise details of Gaushalas in the country, is given in the Statement-I (*See below*).

(d) Details of the funds released by Ministry of Environment and Forests during each of the last three years, State wise, has been tabulated and is given in the Statement-II to VII (*See below*)

(e) and (f) No Sir. However, State has constituted Jammu and Kashmir State Implementing Agency (J and K SIA) for Implementation of National Project for Cattle and Buffalo Breeding.

Statement-I

State-wise details of the Gaushalas in the country

Sl. No. State/UT		No. of Gaushalas under	
		AH Deptt.	Others
1	2	3	4
1.	Andhra Pradesh	-	48 *
2 .	Arunachal Pradesh	-	-
3 .	Assam	0	10
4 .	Bihar	86	-
5 .	Chhattisgarh	-	63
6 .	Goa	-	1

1	2	3	4
7 .	Gujarat	2	495
8 .	Haryana	1	252
9 .	Himachal Pradesh	-	57
10 .	Jammu and Kashmir	-	-
11 .	Jharkhand	2	27
12 .	Karnataka	-	79
13 .	Kerala	-	1
14 .	Madhya Pradesh	-	1077
15 .	Maharashtra	-	130
16 .	Manipur	-	
17 .	Meghalaya	-	-
18 .	Mizoram	-	-
19 .	Nagaland	-	
20 .	Odisha	1	29
21 .	Punjab	-	212
22 .	Rajasthan	1218	-
23 .	Sikkim	-	-
24 .	Tamil Nadu	-	-
25 .	Tripura	-	-
26 .	Uttarakhand	0	141
27 .	Uttar Pradesh	7	406
28 .	West Bengal	-	-
29 .	A and N Islands	-	-
30 .	Chandigarh		-

1	2	3	4
31 .	D&N Haveli	-	-
32 .	Daman & Diu	-	-
33 .	Delhi	5	-
34 .	Lakshadweep	-	-
35.	Puducherry	-	2
TOTAL		1322	3030

Source : Animal Husbandry Statistics 2012

Statement-II*State wise funds released under Shelter House Scheme to Gaushalas*

		Rs in lakh			
Sl. No.	State	2010-11	2011-12	2012-13	Total
1.	Andhra Pradesh				
2 .	Arunachal Pradesh				
a .	Assam				
4 .	Bihar				
5 .	Chhattisgarh	9.96		9.96	19.92
6 .	Gujarat		29.27	10.62	39.89
7 .	Goa				
8 .	Haryana	26.17	37.81	17.89	81.87
9 .	Himachal Pradesh				
10 .	Jammu and Kashmir				
11 .	Jharkhand	7.43		10.69	18.12
12 .	Karnataka	11.04		8.78	19.82

Sl. No.	State	2010-11	2011-12	2012-13	Total
13 .	Kerala				
14 .	Madhya Pradesh	94.9	152.73	94.7	342.33
15.	Maharashtra		19.46	21.37	40.83
16 .	Manipur				
17 .	Meghalaya				
18 .	Mizoram .				.
19 .	Nagaland				
20 .	Odisha				
21.	Punjab	17.68	26.11	8.55	52.34
22.	Rajasthan	99.27	241.25	176.16	516.68
23.	Sikkim				
24 .	Tamil Nadu	9.39			9.39
25 .	Tripura				
26 .	Uttar Pradesh	20.45	40.87	29.36	90.86
27 .	Uttarakhand		11.25		11.25
28 .	West Bengal				
	TOTAL	296.29	558.75	388.08	1243.10

Statement-III

State-wise funds released under Natural calamity Relief Scheme to Gaushalas

(Rs. in lakh)

Sl. No.	State	2010-11	2011-12	2012-13	Total
1.	Andhra Pradesh				
2.	Arunachal Pradesh				

Sl. No.	State	2010-11	2011-12	2012-13	Total
3.	Assam				
4.	Bihar				
5 .	Chhattisgarh				
6.	Gujarat				
7.	Goa				
8.	Haryana		6.50	1.00	7.50
9 .	Himachal Pradesh				
10.	Jammu and Kashmir				
11 .	Jharkhand		0.50		0.50
12.	Karnataka				
13 .	Kerala				
14.	Madhya Pradesh		2.50		2.50
15 .	Maharashtra				
16 .	Manipur				
17.	Meghalaya				
18.	Mizoram				
19.	Nagaland				
20 .	Odisha				
21 .	Punjab				
22 .	Rajasthan	13.75	2.00	1.00	16.75
23.	Sikkim				
24.	Tamil Nadu	0.75			0.75
25.	Tripura				

Sl. No.	State	2010-11	2011-12	2012-13	Total
26.	Uttar Pradesh	0.42			0.42
27.	Uttarakhand				
28.	West Bengal	0.30			0.30
	TOTAL	15.75	11.00	2.00	28.72

Statement-IV

State-wise funds released under Ambulance Scheme to Gaushalas

(Rs. in lakh)

Sl. No.	State	2010-11	2011-12	2012-13	Total
1.	Andhra Pradesh				
2 .	Arunachal Pradesh				
3 .	Assam				
4 .	Bihar				
5 .	Chhattisgarh				
6 .	Gujarat			7.64	7.64
7 .	Goa				
8 .	Haryana	30.22	83.88	24.83	138.93
9 .	Himachal Pradesh				
10 .	Jammu and Kashmir				
11 .	Jharkhand				
12 .	Karnataka				
13 .	Kerala				
14 .	Madhya Pradesh	63	30.5	21.03	114.53

Sl. No.	State	2010-11	2011-12	2012-13	Total
15 .	Maharashtra		.		
16 .	Manipur				
17 .	Meghalaya				
18 .	Mizoram				
19 .	Nagaland				
20 .	Odisha				
21 .	Punjab		9	4.5	13.5
22 .	Rajasthan	60.05	76.14	46.89	183.08
23 .	Sikkim				
24 .	Tamil Nadu			.	
25 .	Tripura				
26 .	Uttar Pradesh	8.55	24.4	5.5	38.45
27 .	Uttarakhand				
28 .	West Bengal				
	TOTAL	161.82	223.92	110.39	496.13

Statement-V

State-wise funds released under regular grants to Gaushalas by MOEF during 2010-11

(Rs. in lakh)

Sl. No.	State	Sanctioned 2008-09 released in 2010-11	Sanctioned in 2009-10 released in 2010-11	Sanctioned in 2010-11 released in 2010-11	Rescue cattle maintenance grant	Total
1	2	3	4	5	6	7
1.	Andhra Pradesh		1	2.208		3.208

1	2	3	4	5	6	7
2.	Arunachal Pradesh					
3.	Assam					
4.	Bihar and Jharkhand		1.1	5.52		6.62
6.	Gujarat	11.4	48.2	48.96		108.56
7.	Goa			0.84		0.84
8.	Haryana	22.5	67	184.68	20.24	274.17
9.	Himachal Pradesh		0.8	0.48		1.28
10.	Jammu and Kashmir			0.72		0.72
11.	Karnataka		0.1	2.16	3	5.26
12.	Kerala					
13.	Madhya Pradesh and Chhattisgarh	1.3	51.1	87.1	32.84	172.34
14.	Maharashtra	0.25	3.8	14.17		18.22
15.	Manipur					.
16.	Meghalaya					
17.	Mizoram					
18.	Nagaland					
19.	Odisha		0.4	0.96		1.36
20.	Punjab		7.8	20.7		28.5
21.	Rajasthan	3.5	115.55	352.33	94.48	565.86
22.	Sikkim					
23.	Tamil Nadu		0.1	3.22		3.32
24.	Tripura					

1	2	3	4	5	6	7
25.	Uttar Pradesh and Uttarakhand	1.2	16.15	41.45	12.08	70.88
26.	Uttarakhand				2.88	2.88
27.	West Bengal		0.8			0.8
	TOTAL	19.9	313.9	. 765.5	165.52	1264.8

Statement-VI

State-wise funds released under regular grants to Gaushalas by MOEF during 2011-12

(Rs. in lakh)

Sl. No.	State	Sanctioned 2009-10 released in 2011-12	Sanctioned in 2010-11 released in 2011-12	Sanctioned in 2011-12 released in 2011-12	Rescue cattle maintenance grant	Total
1	2	3	4	5	6	7
1.	Andhra Pradesh			2.76		2.76
2 .	Arunachal Pradesh					
3.	Assam					
4.	Bihar			1.56		1.56
5.	Gujarat	11.50	24.66	41.78		77.94
6.	Goa			0.96		0.96
7.	Haryana		7.14	125.62	12.40	145.16
8.	Himachal Pradesh		0.84			0.84
9.	Jammu and Kashmir					0.00
10.	Jharkhand			4.74		4.74

1	2	3	4	5	6	7
11.	Karnataka			3.96		3.96
12.	Kerala					
13.	Madhya Pradesh and Chhattisgarh	0.70	15.96	45.42	14.63	76.71
14.	Maharashtra		1.66	10.56		12.22
15.	Manipur					
16.	Meghalaya					
17.	Mizoram					
18.	Nagaland					
19.	Odisha			1.32		1.32
20.	Punjab		4.44	20.30		24.74
21.	Rajasthan	5.05	38.70	208.00	42.19	293.94
22.	Sikkim				0.12	0.12
23.	Tamil Nadu		0.36	2.28		2.64
24.	Tripura					
25.	Uttar Pradesh	0.70	3.12	25.80	26.62	56.24
26.	Uttarakhand			0.60		0.60
27.	West Bengal		3.90			3.90
TOTAL		17.95	100.78	495.66	95.97	710.36

Statement-VII

State-wise funds released under regular grants to Gaushalas by MOEF during 2012-13

Sl. No.	State	Sanctioned 2009-10 released in 2012-13	Sanctioned in 2010-11 released in 2012-13	Sanctioned in 2011-12 released in 2012-13	Sanctioned in 2012-13 released in 2012-13	Rescue cattel maintenance Grants	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh			2.10	0.92		3.02
2.	Arunachal Pradesh						
3.	Assam						
4.	Bihar						
6.	Gujarat				25.43	16.72	42.15
7.	Goa					0.48	0.48
8.	Haryana		0.50	50.04	97.30	3.00	150.84
9.	Himachal Pradesh						
10.	Jammu and Kashmir						
11.	Jharkhand			5.55			5.55
12.	Karnataka	0.10					0.10
13.	Kerala						
14.	Madhya Pradesh and Chhattisgarh		3.60	29.74	29.07		62.41
15.	Maharashtra		0.10	1.20	2.56		3.86

1	2	3	4	5	6	7	8
16	Manipur						
17	Meghalaya						
18	Mizoram						
19	Nagaland						
20	Odisha			0.84			0.84
21	Punjab		2.70	2.70	2.46		7.86
22	Rajasthan			196.62	83.00	3.00	282.62
23	Sikkim						
24	Tamil Nadu			4.20	0.60		4.80
25	Tripura						
26	Uttar Pradesh		0.36	14.16	8.22		22.74
27	Uttarakhand			0.10			0.10
28	West Bengal			3.00			3.00
	TOTAL	0.10	7.26	300.13	246.88	6.00	590.37

Justification of amount paid to Krishak Mitra

†3441. SHRI DHIRAJ PRASAD SAHU : Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a 'Krishak Mitra' has been appointed for every two villages in different States of the country particularly in Jharkhand and they are paid an amount of Rs. 4000 every year for meetings and office work etc.;

(b) if so, the details thereof;

(c) whether the amount being paid to Krishak Mitra is justified; and

(d) if so, the details thereof?

† Original notice of the question was received in Hindi.